



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for information of all concerned that on 20.12.2024 (Friday):

1. For listing of urgent matters, if any, relating to Civil Bench-II, mention may be made before the Single Bench of Hon'ble Mr. Justice Manish Choudhury.
2. The Single Bench of Hon'ble Mr. Justice Parthivjyoti Saikia will not sit.
3. For listing of urgent matters, if any, relating to the Single Bench of Hon'ble Mr. Justice Parthivjyoti Saikia, mention may be made before the Single Bench of Hon'ble Mrs. Justice Malasri Nandi.
4. For listing of urgent matters, if any, relating to Civil Bench-IV, mention may be made before the Single Bench of Hon'ble Mr. Justice Devashis Baruah.

BY ORDER

Dated, Guwahati, the 19th December, 2024.